COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)

APPEAL NO. 314 OF 2016 &
IA NOs. 649 & 650 OF 2016

Dated : 15th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Rajasthan Steel Chamber … Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Mr. Sandeep Rajpurohit
Counsel for the Respondent (s)	:	Mr. R.K. Mehta Mr. Abhishek Upadhyay Ms. Himanshu Andley for R.1 Ms. Poorva Saigal Mr. Shubham Arya for R-2 to 4

ORDER

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.1 and Ms. Poorva Saigal takes notice on behalf of Respondent Nos. 2 to 4 and they seek four weeks time to file reply.

Admit. Learned counsel for the Respondents may file reply on or before 13.01.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 27.01.2017 after serving copy on the other side.

List the matter on ***01.02.2017.***

(I.J. Kapoor) **(Justice Ranjana P. Desai)**
Technical Member **Chairperson**

ts/pr